

## Arunkumar Jayantilal Muchhala Vs Awaita Properties Pvt Ltd & Anr

**Court:** National Company Law Appellate Tribunal New Delhi

**Date of Decision:** April 2, 2024

**Acts Referred:** Insolvency and Bankruptcy Code, 2016 â€” Section 3(12), 3(33), 5(8), 5(8)(f), 7, 7(1), 7(4), 7(5), 8, 9, 61

**Hon'ble Judges:** Ashok Bhushan, Chairperson; Barun Mitra, Member (T)

**Bench:** Division Bench

**Advocate:** Dhruba Mukherjee, Anando Mukherjee, Maulik Chokshi, Shwetank Singh, Krishnendu Datta, Shikhil Suri, Vidhi Kapor, Ishita Ahuja, Kunal Godhwani, Mithilesh Kumar Pandey

**Final Decision:** Disposed Of

### Judgement